

HIGH COURT OF CHHATTISGARH, BILASPUR
NOTIFICATION

No. 287 (Mis) /
I-7-8/2025

Bilaspur, dated 30 August, 2025

In partial modification of the Calendar of District Judiciary of the State of Chhattisgarh, for the year 2025, **27.09.2025 (Saturday)** is declared holiday for the District Judiciary on account of "**Silver Jubilee Celebration of High Court of Chhattisgarh, Bilaspur**" and in lieu thereof, **15.11.2025 (Saturday)** is declared as working day.

By order of Hon'ble the High Court

Sd/-
(Mansoor Ahmed)
I/C Registrar General

Endt. No. 17673 /
I-7-8/2025

Bilaspur, dated 30 August, 2025

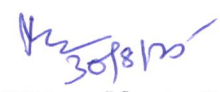
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1. J.R.- cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I. & E./Judl./S. & A. cell), High Court of Chhattisgarh, Bilaspur,
19. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13) Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda-Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
21. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/(5) Raipur/(6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir-Champa/ (9) Korba/(10) Jashpur at Jashpur Nagar/(11) Kabirdham (Kawardha)/(12) Dhamtari/ (13) Mahasamund/(14) Kanker/ (15)Manendragarh/(16)Bemetara/(17)Baloda-Bazar/(18)Surajpur/(19)Balod/ (20) Kondagaon/ (21) Mungeli/ (22) Dakshin Bastar (Dantewada) Chhattisgarh.
22. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/(6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Korla at Baikunthpur, Chhattisgarh.,
23. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
24. Member Judge, Industrial Court, Raipur, Chhattisgarh,
25. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh
26. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
27. Registrar (Computerization), High Court of Chhattisgarh, Bilaspur – with a request to upload the above Notification in the website of this High Court,
28. Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
29. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
30. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
31. President/Secretary, High Court Bar Association, High Court Campus, Bilaspur,

32. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
33. O.S.D., High Court of Chhattisgarh, Bilaspur,
34. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
35. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
36. All Registrars(M)/ Joint Registrars(M)/ Additional Registrars(M)/ Budget Officer, Deputy Registrars/Accounts Officer, High Court of C.G., Bilaspur,
37. Sr. Court Manager/Sr. Librarian, High Court of Chhattisgarh, Bilaspur,
38. All Assistant Registrars/Assistant Registrar (IT)/Computer Programmers/ Court Managers, High Court of Chhattisgarh, Bilaspur,
39. Section Officer/Court Master/Section In-charge [Accounts / Budget / Cash / Cause List/ Central Filing/ Checker/ Civil/ Complaint/ Confidential/ Copying/ Criminal/ S. & A. Cell/ District Establishment/ Establishment/ H.C.E.R.Cell/ Paper Book & Inspection / Pension & Pay Fixation/ Protocol/ Receipt & Despatch/ Record Room-(Adm./Civil/ Criminal/ Writ)/ Stationary/ S.C./ S.W./ Works/ Writ/ I.L.R, Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell/Translation cell], Court Officer, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


(Mansoor Ahmed)
I/C Registrar General